

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 116**  
**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd. and EMAAR  
MGF Land Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 11.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the Respondent

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Mr.Sajan Poovayya, Sr. Adv. with Mr.Kunal Sinha,  
Mr. Pratibhanu Khairola, Ms. Raksha Agrawal Advs. for R-1  
Amar Gupta, Divyam Agarwal, Daksh Ahluwalia,  
Gaurav Arora, Ashish Joshi, Advs.  
Dr. U.K. Chaudhary, Sr. Adv, Jayant Mehta, Adv with  
Manisha Chaudhary, Mansumyer Singh, Aditya Bisht,  
Pranay Chetale, Advs for R - 2, 3, 4, 8

**ORDER**

List with CP. No. 173/241-242/PB/2019 on 04.12.2020.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**